

File No.Stds/FF02/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Ministry of Health & Family Welfare)
FDA Bhavan, Kotla Road, New Delhi - 110002

Call for Expressions of Interest
for inclusion as member in Scientific Panel on
“Fortified and Enriched Foods”

The Food Safety and Standards Authority of India (FSSAI) has been established under the Food Safety and Standards Act, 2006 with the mandate for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

2. The process of development of a standard is driven by the principle of food safety and involves risk assessment. It involves deliberations by the Scientific Panels constituted for various categories/areas related to food safety and laying down the standard(s); which are validated/ approved by the Scientific Committee and finally approved by the Food Authority before the process of issuance of draft notification(s) of the Standards/ Regulation is initiated for inviting public comments. Towards this, there are 16 Scientific Panels have been constituted.

3. Recently a comprehensive regulation on Food Safety and Standards (Fortification of Food) Regulations 2016 has been formulated and operationalized since 16th October, 2016 that includes standards of fortified food namely wheat flour, Maida, Rice, Milk, Vegetable oil and Salt with vitamins and minerals. In this regard, Food Authority is constituting a new Scientific Panel on “**Fortified and Enriched Foods**” that would look all matters related fortification and enrichment of food products. Accordingly, the Authority is looking for suitable professionals/ scientists/ subject experts for the Scientific Panel on “**Fortified and Enriched Foods**”.

4. The Scientific Panel comprises of the professionals/ scientists/ subject experts, who have acquired knowledge, experience and expertise in the area of fortification and enrichment. Such members may be on the faculty/rolls of Universities, Academic and Research institutions, retired individuals recognized for their outstanding knowledge/ expertise in the subject area. However, it may not be feasible to nominate such candidates who are in employment of any Industry, as it may be perceived as conflict of interest.

5. The Food Authority follows a transparent, objective and rigorous selection procedure for short-listing the most suitable and outstanding individuals who can contribute significantly to the Scientific Panel of the Authority and provide independent scientific opinion in arriving to its decisions. The evaluation and selection of the candidates will be done by the Authority on the basis of clearly defined selection criteria. The candidates may go through the procedure for selection available at FSSAI website (http://old.fssai.gov.in/Portals/0/Pdf/Proc_SC_SP_08_03_16.pdf) before applying and particularly familiarize themselves with the conflict of interest provisions.

6. Members selected on the Scientific Panel would need to undertake periodic visits to Delhi where the meeting of the Scientific Panel is normally held and a commitment to devote time and resources for the deliberations in the meetings. Membership would be given in their individual capacities and members are required to avoid conflict of interest. The Food Authority shall meet the travel and lodging expenses of members as per approved rates, in addition to a token sitting fee as applicable.

7. Accordingly, this is a call for invitation of Expressions of Interest from the Subject Experts/ Scientists/ Professionals with outstanding records / achievements to their credit in the specific domain and subjects relevant to the Scientific Panel, for nomination as member of the Scientific Panel for a period of three years. Existing members of the Scientific Committee/Scientific Panels are also eligible to apply. The members would be appointed in accordance with section 13 (1) of the FSS Act, 2006 and shall consist of independent scientific experts only.

How to Apply?

8. Interested persons are invited to submit their applications through email (advisor@fssai.gov.in) in the prescribed proforma available on Authority's website (www.fssai.gov.in) on or before 13th January, 2017). The scientists so selected for the Scientific Panel will be working in their individual capacity as subject experts and not represent the organization, if any, for which they may be working.

9. In case of any query, please contact **Shri Kumar Anil, Advisor (Standards)**, Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi-110002, **Email: advisor@fssai.gov.in, Phone No. 011-23217833.**

10. Scientists/Professionals/ Experts are encouraged to suggest suitable candidates or forward the above details to them so that there is maximum dissemination of information and wider participation by the Scientific Community.

0-0-0-0-0